

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 1 of 2013

Dated : 6th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Indian Wind Energy Association **.... Appellant (s)**

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s): **Mr. Sanjay Sen**
Ms. Shikha Ohri
Mr. Anurag Sharma

Counsel for Respondent (s):

ORDER

Admit. Issue notice to the Respondents returnable on 15.03.2013. Registry is also directed to serve notice. Dasti service is permitted.

Post the matter on **15.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm